

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 98 of 2013 &
I.A. No. 270 of 2013**

Dated : 22nd August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Punjab State Power Corporation Ltd.Appellant(s)
Versus**

**Punjab State Electricity Regulatory Commission.
...Respondent (s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Ruth Elewin with
Mr. Kamboj (Rep) for R.1
Mr. Jagmohan Modi (Rep.)

ORDER

Issue notice in I.A. No. 270 of 2013 (Appl. for interim directions).
Mr. Sanjay Sen, the learned Senior Counsel takes notice on behalf of the
Respondent-Commission.

Reply to the main matter has already been filed by the Commission.

Post the matter for hearing on **16.09.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**